GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 5227

TO BE ANSWERED ON WEDNESDAY, THE 5TH APRIL, 2017

TV Channel

5227 SHRI RAM CHARITRA NISHAD : SHRI ASHWINI KUMAR:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to launch TV Channel to spread legal awareness and if so, the details thereof;
- (b) whether the channel will beam discussions and constitutional interpretation on key issues like triple talaq and the uniform civil code apart from debates on important judgement to spread legal awareness and if so, the details thereof; and
- (c) whether the Government has sought a separate channel for this purpose from a bouquet of 32 direct to home channels launched by the Ministry of Human Resource Development and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P.CHAUDHARY)

- (a) There is no proposal at present to launch a TV channel to spread legal awareness. The government has undertaken various initiatives for legal awareness through print and electronic media in collaboration with different Ministries like HRD, Electronics and IT, Rural Development, various State Governments, civil societies and multilateral international organizations like UNDP.
- (b) Does not arise in view of (a) above.
- (c) The Government has not sought a separate channel from the bouquet of 32 direct to home channels launched by the Ministry of Human Resource Development (HRD). However, preliminary discussions have been made by the Department of Justice with the Ministry of HRD to telecast their legal literacy short films, videos in one of the existing channels of Ministry of HRD currently dedicated to Law & Legal Studies.